

Item No. 34

Appointment of Managing Director (MD), IIRM

1. The Authority, during its 113th Meeting held on June 28, 2021, has approved the following resolution:

“2.3 (iii) Whole Time Members, by consensus, can make recommendations of names for the Search & Selection Committee. The Board of IIRM will approve the appointment of the Managing Director after Chairperson of IRDAI has taken charge.”

2. However, to speed up the process, the Report and Recommendations submitted by the Search & Selection Committee may be taken up by the Board of IIRM who will take the final decision with regard to the appointment of MD, IIRM.

3. Accordingly, the following resolution is proposed for approval of the Authority:

“RESOLVED THAT *the Board of IIRM may, in the absence of Chairman, IRDAI, take a final decision with regard to the appointment of MD, IIRM.”*